

DIVISION BENCH

O-126

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/747(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February, 2021, 10:30 A.M

Name of the Company	M. R. TRADING CO. Vs. SHREE PARASHNATH RE-ROOLLING MILLS LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Udit Agarwal, Advocate] For the Operational Creditor
1. Mr. Ratnesh Rai, Advocate] For the Corporate Debtor
2. Mr. Anunoy Basu, Advocate]

ORDER

1. Mr. Udit Agarwal, Ld. Counsel for the Operational Creditor is present. Mr. Ratnesh Rai, Ld. Counsel for the Corporate Debtor is present.
2. List this matter on **08/03/2021** for reporting settlement, else the matter will be heard for admission on that date.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)